

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3870

ANSWERED ON:16.12.2011

SALE OF TOBACCO PRODUCTS

Das Gupta Shri Gurudas; Dharmshi Shri Babar Gajanan; Gawali Patil Smt. Bhavana Pundlikrao ;Lingam Shri P.;Nagorao Shri  
Dudhgaonkar Ganeshrao;Thakur Shri Anurag Singh

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether ban on sale of tobacco products within 100 yards of educational institutions is being implemented across the country;
- (b) if so, whether the Government has taken note of a recent survey by a Non- Governmental Organisation (NGO) which has found that more than 48 per cent of educational institutions had tobacco products being sold within 100 yards in certain States;
- (c) if so, the details thereof;
- (d) the action taken/proposed by the Government against the violators; and
- (e) the corrective measures taken/ proposed to ensure proper implementation and compliance of the rules and regulations in this regard?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) Yes. Government of India has notified "The Cigarettes and Other Tobacco Products (Display of Board by Educational Institutions) Rules, 2009" vide GSR No. 40 (E) dated 19-01-2010 and it has come into effect from 19-01-2010. The rules provide that no person shall sell, offer for sale, or permit sale of, cigarette or any other tobacco product in an area within a radius of one hundred yards of any educational institution.

(b)&(c) No such study/ survey have come to the notice of Ministry of Health & Family Welfare.

(d)&(e) Implementation of the aforesaid rules relating to banning sale of tobacco products within 100 yards of educational institutions vests mainly with State/UT Governments. A list of authorized officers to take cognizance of violations have been notified vide G.S.R. No. 619(E) dated 11-08-11. Further, Government of India has issued necessary instructions/guide lines to all State Governments/ UTs for implementing the ban on sale of cigarette or other tobacco products near educational institution. A Public Notice has also been published in the leading national and regional newspapers.